

(b) the amount set apart for this purpose during 1962-63 and the amount actually spent; and

(c) the amount allotted for the said purpose during 1963-64 and 1964-65?

**The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati):** (a) 2134.

	Rs.
(b)(i) Amount set apart during 1962-63 . . . . .	3,40,000
(ii) Amount actually spent in 1962-63 . . . . .	4,74,166
(c) (i) 1963-64 . . . . .	4,41,800
(ii) 1964-65 . . . . .	3,24,000

#### दिल्ली रेलवे स्टेशन

२५६७. श्री श्रींकार लाल बेरवा : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली रेलवे स्टेशन पर काफी संख्या में पारसल पड़े रहते हैं ;

(ख) क्या यह भी सच है कि दिल्ली रेलवे स्टेशन के सुपरिन्टेण्डेंट ने सुरक्षा सैनिकों को हटा दिया है ;

(ग) यदि हां, तो १९६१ से १९६४ के दौरान दिल्ली से भेजा गया और बाहर से दिल्ली आया जो सामान चारी गया उसका ब्यौरा क्या है ; और

(घ) मुआवजे के रूप में सरकार को कितना धन देना पड़ा ?

रेलवे मंत्रालय में उपमंत्री (श्री सै० वें० रामस्वामी) : (क) दिल्ली स्टेशन पर जात्रक, आवक और पारगामी पारसलों के भारी यातायात के कारण कुछ पारसल अनिवार्यतः प्लेटफार्म पर रखे रह जाते हैं, लेकिन बड़े पारसलों का जमाव नहीं होता ।

(ख) पारसल सम्बन्धी काम के पुनर्गठन के फलस्वरूप कुछ प्लेटफार्मों से सुरक्षा कर्मचारियों को हटा लिया गया ।

(ग) रेलवे सुरक्षा दल द्वारा दर्ज मामलों के अनुसार चुराये गये पारसलों का ब्यौरा इस प्रकार है :—

१९६१ में—एक गांठ, दो बण्डल, दो पैकेज और एक टाकरी ।

१९६२ में—एक टोन मिठाई एक मुरवन्द ट्रंक, दो इनलप मांटर टायर, एक बक्स, एक पारसल, दो गांठें और एक हैंडलूम कपड़े का पैकेज ।

१९६३ में—एक पारसल, दो बण्डल, दो बक्से और एक पैकेज से जूते चुराये गये ।

१९६४ में—दो पारसल ।

(घ) ऊपर (ग) में बताये गये पारसलों की चारों के कारण क्षतिपूर्ति के रूप में किये गये भुगतान का विवरण तत्काल उपलब्ध नहीं है ।

#### Development of Cooperative Sector

2568. **Shrimati Ramdulari Sinha:** Will the Minister of Community Development and Cooperation be pleased to state:

(a) the advice given on behalf of the Central Government and the Reserve Bank of India to Bihar State to improve the position of cooperative sector in the field of credit supply, marketing farming, housing, training of personnel and consumers, movement and for de-officialising the co-operative movement from time to time.

(b) to what extent the State Government has acted up to this advice;

(c) whether any demand has been made by State Government for improving the cooperative movement;

(d) to what extent the Central Government and the Reserve Bank of India have been able to meet the requirement of State Government; and

(e) the specific reasons for the State Government for not complying with the advice of the Central Government and the Reserve Bank of India and for the later for not complying with the demand of the former?

**The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):** (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2797/64].

(c) and (d). The normal demand of the State Government and the amount sanctioned under the plan schemes during the last four years are as under:

Outlay proposed by the State Govt. of Bihar.	Outlay recommended by the Working Group.	Outlay finally approved by the Planning Commission
61—62 . 130·18 lakhs.	67·18 lakhs.	60·96 lakhs.
62—63 . 77·69 „	89·10 „	77·70 „
63—64 . 50·00 „	77·00 „	77·00 „
64—65 . 93·84 „	64·00 „	55·00 „

During 1963-64 the State Government proposed to allocate Rs. 50 lakhs only but they were prevailed upon to increase the allocation and ultimately they agreed to provide Rs. 77 lakhs.

Apart from the normal Plan provision indicated above, the State Government demanded an amount of Rs. 61.66 lakhs under the special scheme for the development of the cooperative movement in eastern States. After a careful consideration of the demand, an outlay of Rs. 32.13 lakhs was approved under the special scheme for 1963-64.

With regard to the movement of consumers' cooperatives, the State Government demanded that the allot-

ment of 12 wholesale stores and 240 primary stores be increased to 18 wholesale stores and 360 primary stores with corresponding increase in the financial assistance. This was not agreed to because the additional wholesale stores and the primary stores were not likely to be viable.

(e) During discussions held from time to time the State officials have all along agreed in principle with the suggestions made by the Centre, but they have just not implemented them for reasons best known to them. As the movement is very weak in Bihar, the demands of the State Government, as and when received, are considered sympathetically and there has been no specific grievance as such from the State that the Central Government or the Reserve Bank have not complied with their demands. The question therefore of giving specific reasons for the Central Government or Reserve Bank not complying with demand of the State does not arise.